

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO.480  
TO BE ANSWERED ON 23.07.2015

BENEFICIARIES UNDER IAY

480. SHRI SIRAJUDDIN AJMAL:  
SHRI K.N. RAMACHANDRAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the norms/guidelines adopted for identification of BPL families in the country;
- (b) the total number of beneficiaries covered under the IAY in the country since inception, State/UT-wise
- (c) the total number of homeless families yet to be covered under IAY in the country, State/UT-wise
- (d) whether the Government has received any request from the States for increasing the number of beneficiaries under IAY;
- (e) if so, the details thereof and the steps taken by the Government in this regard; and
- (f) whether the Government has recently conducted any assessment/ evaluation of IAY and if so, the details and the outcome thereof?

ANSWER  
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI SUDARSHAN BHAGAT)

(a) : The Ministry of rural development provides financial and technical support to the States/UTs for conducting the BPL Census to identify the families living below the poverty line in the rural areas who could be targeted under its programmes. The last BPL Census for the Tenth Five Year Plan period was conducted in 2002 using the methodology of score based ranking of rural households for which 13 socio-economic indicators/parameters/criteria were used on the recommendation of an Expert Group constituted by the Ministry of Rural Development.

The 13 indicators are:

1. Size of land holding
2. Type of houses
3. Clothing
4. Food security
5. Sanitation
6. Ownership of consumer durables
7. Literacy status
8. Status of household labour force
9. Means of livelihood
10. Status of children
11. Indebtedness
12. Migration
13. Preference of assistance

For each of these thirteen indicators, the households are awarded scores in a five point scale from 0-4. The scores are inversely related to the poverty and deprivation of the household. A low score indicate a higher level of poverty and deprivation and vice-versa. For each household, the scores from these 13 indicators are summed up to get aggregate score of the household. The aggregate score of a household can range from a minimum of zero to a maximum of 52. The households are arranged in ascending order to get the BPL list.

(b): A statement indicating State/UT-wise number of houses constructed under IAY since inception is given in the Annexure-I.

(c) : As per the census 2011, State/UT-wise number of families yet to be covered under IAY is given in the Annexure-II.

(d) & (e) : Yes, Madam. Indira Awaas Yojana is an allocation based scheme in which the annual allocation is made as per pre-determined criteria uniformly applicable to all the States. Keeping in view the funds made available, the request of States are considered while finalising the annual targets.

(f) : No, Madam.

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## Annexure-I

## Houses constructed under IAY since inception

S. No	STATE	Houses constructed since inception
1	ANDHRA PRADESH	3262184
2	ARUNACHAL PRADESH	72909
3	ASSAM	1764876
4	BIHAR	6570899
5	CHHATTISGARH	485271
6	GOA	14153
7	GUJARAT	1319846
8	HARYANA	236013
9	HIMACHAL PRADESH	89154
10	JAMMU & KASHMIR	173371
11	JHARKHAND	1023139
12	KARNATAKA	1322430
13	KERALA	830987
14	MADHYA PRADESH	1784073
15	MAHARASHTRA	2200839
16	MANIPUR	47029
17	MEGHALAYA	102688
18	MIZORAM	41425
19	NAGALAND	138574
20	ORISSA	2498883
21	PUNJAB	177051
22	RAJASTHAN	1184503
23	SIKKIM	29272
24	TAMIL NADU	1669394
25	TELANGANA	57437
26	TRIPURA	216121
27	UTTAR PRADESH	4449912
28	UTTARANCHAL	228053
29	WEST BENGAL	2375548
30	A&N ISLANDS	5339
31	D&N HAVELI	1408
32	DAMAN & DIU	526
33	LAKSHADWEEP	882
34	PONDICHERRY	3865
	<b>TOTAL</b>	<b>34378054</b>

Progress as reported by States

## Number of Families yet to be covered under IAY

Sl. No.	State/UT	Units in number		
		Temporary houses in rural areas	Houses constructed under IAY since 2011	Families yet to be covered
1	ANDHRA PRADESH	2362041	561179	1800862
2	ARUNACHAL PRADESH	130751	2175	128576
3	ASSAM	1881076	279532	1601544
4	BIHAR	6775071	1389320	5385751
5	CHHATTIS GARH	379982	85513	294469
6	GOA	5408	1737	3671
7	GUJARAT	163560	172020	-8460
8	HARYANA	166401	24492	141909
9	HIMACHAL PRADESH	51011	14468	36543
10	JAMMU AND KASHMIR	210844	8057	202787
11	JHARKHAND	726901	141901	585000
12	KARNATAKA	758332	306596	451736
13	KERALA	157783	146051	11732
14	MADHYA PRADESH	1321684	193408	1128276
15	MAHARASHTRA	1077835	378409	699426
16	MANIPUR	99140	6219	92921
17	MEGHALAYA	111300	21806	89494
18	MIZORAM	34610	3105	31505
19	NAGALAND	85961	1114	84847
20	ODISHA	3666401	250186	3416215
21	PUNJAB	143744	9209	134535
22	RAJASTHAN	1703902	258537	1445365
23	SIKKIM	8284	3746	4538
24	TAMIL NADU	2176039	141696	2034343
25	TRIPURA	111659	23056	88603
26	UTTARAKHAND	97522	541052	-443530
27	UTTAR PRADESH	6905484	20382	6885102
28	WEST BENGAL	3127847	445108	2682739
29	ANDAMAN & NICOBAR	6964	801	6163
30	DADRA & NAGAR HAVELI	1414	0	1414
31	DAMAN & DIU	93	2	91
32	LAKSHADWEEP	555	0	555
33	PUDUCHERRY	26228	0	26228
	<b>Total</b>	<b>34475827</b>	<b>5430877</b>	<b>29044950</b>

Number of Temporary houses in rural areas from Census 2011